

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 119 of 2013 & I.A. No. 187 of 2013

Dated : 27th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Chhattisgarh State Power Distribution
Co. Ltd.**

...

Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

...

Respondent(s)

Counsel for the Appellant(s) : Mr. Aashish Bernard for M.P. Power
Ms. Suparna Srivastava

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
for R-2 and R-3
Mr. Ramalingam for R-1
Ms. Swapna Seshadri
Mr. Anushree Bernard

ORDER

It has been pointed out by the learned counsel for the appellant that Hon'ble Supreme Court vide order dated 16.12.2013 in Civil Appeal No. 10785 of 2013 titled M.P. Power Management Co. Ltd. V. Central Electricity Regulatory Commission & Ors. has stayed further proceedings of the present Appeal i.e. Appeal No. 119 of 2013 wherein the next date of hearing is **1st May, 2014**. Copy of the said order is furnished by the learned counsel for the appellant.

Accordingly, post the matter on **9th May, 2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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